

EMI INFRASTRUCTURE PRIVATE LIMITED
LIST OF CREDITORS AS ON 08.08.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(IB)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

Sl. No.	NAME OF CREDITORS	AMOUNT CLAIMED BY CREDITORS (RS.)	AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021	AMOUNT ADMITTED IN CRORE IN CIRP	SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES *	BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP	UNSECURED PORTION OF THE SECURED CREDITORS CLAIM	COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL	CLAIMS RECEIVED DATE	REMARKS
	FINANCIAL CREDITORS :									
1	SHRIRAM FINANCE LIMITED	7,87,78,328.01	4,24,43,093.00	7,66,95,954.32	2,59,00,000.00		5,07,95,954.32	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	14.02.2023	provisionally admitted
2	HDB FINANCIAL SERVICES LIMITED	1,06,13,869.00	1,41,21,440.00	1,06,13,869.00	1,65,00,000.00		-58,86,131.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
3	IDFC FIRST BANK LIMITED	1,66,44,948.00	1,15,38,459.00	1,15,38,459.00	1,66,04,705.00		-50,66,246.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
4	YES Bank assigned to J.C.Flowers ARC	1,26,42,006.00	1,15,31,750.00	1,15,31,750.00	1,39,25,000.00		-23,93,250.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
5	Indostar Capital Finance Ltd.	7,14,44,333.00	5,11,65,293.00	7,14,44,333.00	8,63,86,500.00		-1,49,42,167.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
6	EQUITAS SMALL FINANCE BANK	1,00,23,072.00	74,23,695.00	1,00,23,072.00	99,99,000.00		24,072.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	18.02.2023	provisionally admitted
7	SREI EQUIPMENT FINANC LIMITED	1,12,80,349.00	95,52,048.00	1,12,80,349.00	1,52,46,620.00		-39,66,271.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	20.02.23	provisionally admitted
8	SUNDARAM FINANCE LIMITED	4,72,57,560.00	3,49,02,436.00	4,72,57,560.00	2,51,38,080.00		2,21,19,480.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	01.03.2023	provisionally admitted
9	TATA CAPITAL FINANCIAL SERVICES LIMITED	1,05,82,119.00	1,04,72,104.00	1,04,72,104.00	1,14,35,326.00		-9,63,222.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	08.03.2023 17.03.2023	provisionally admitted
10	THE FEDERAL BANK LTD	3,46,35,017.96	3,17,45,853.00	3,46,35,017.96	3,46,35,017.96		0.00	As per Hon'ble NCLT order vide IA(IBC)/1148(CHE) 2023, Dated 08.08.2023 Chennai to accept the claim	02.08.2023	provisionally admitted
	Total Secured Financial Creditor	30,39,01,601.97	22,48,96,171.00	29,54,92,468.28	25,57,70,248.96		3,97,22,219.32			